

Hamira Sugar Mill in Kapurthala

3036. Shri Ajit Singh Sarhadi: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Hamira Sugar Mill in Hamira, District Kapurthala has been in arrears for a large amount of money to the growers and has shifted to Uttar Pradesh without payments; and

(b) if so, whether any arrangement has been made for realising the amount and payments to the growers?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). Claims aggregating about Rs. 85,000 are outstanding against the Hamira Sugar Mills but these are in respect of certain disputed items. The Punjab Government and the mills have agreed to refer the dispute to an arbitrator.

राष्ट्रीय विस्तार सेवा और सामुदायिक विकास खण्ड

३०३७. श्री ब० प्र० सिंह : क्या सामुदायिक विकास मंत्री यह बताने की कृपा करेंगे कि राष्ट्रीय विस्तार सेवा खण्डों तथा सामुदायिक विकास की पूरी प्रवधि के लिये बजट में नियत की गई राशि में से कितनी राशि ऋषि के लिये नियत की गई है ?

सामुदायिक विकास मंत्री (श्री सु० कु० डे) :

राष्ट्रीय विस्तार सेवा सामुदायिक विकास
खण्ड खण्ड

१८.७५ प्रतिशत ३४.१७ प्रतिशत

(इसमें कर्मचारियों का खर्च शामिल नहीं है)

Wireless Staff, North Eastern Railway

3038. Shri K. N. Pandey: Will the Minister of Railways be pleased to state:

(a) the total amount paid as overtime wages to the wireless staff in North Eastern Railway from 1st April, 1957 to 31st March, 1958;

(b) the last date on which payment was completed; and

(c) what are the various kinds of amenities provided in the wireless and telegraph office in North Eastern Railway?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No overtime payment was due during this period.

(b) Does not arise.

(c) The Wireless and Telegraph Office at Gorakhpur is provided with well ventilated rooms, fluorescent lights, electric fans, glare-proof curtains and khush tatties during summer. Wireless Operators are provided with separate tables and chairs. A sanitary bath room is proposed to be constructed in close proximity to their office.

Scheduled Castes and Scheduled Tribes in Cuddalore and Villupuram Postal Divisions

3039. Shri Elayaperumal: Will the Minister of Transport and Communications be pleased to state:

(a) whether the posts grade-wise of the reserved quota for Scheduled Castes and Scheduled Tribes had been filled up in Cuddalore and Villupuram postal divisions during 1950 to 1957; and

(b) if not, what are the reasons?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Information is being collected and will be placed on the Table of Sabha as soon as available.